

*Proclamation about Punjab*

Finally, I would wish to recommend, as my friend, Shri R. L. Bhatia has also recommended to Sardar Buta Singh Ji, kindly do the best that we can to seal off our border. The crux of the whole thing has been the turbulent border.

This has given us the gain. Every day people (intruders) are shot there also. We have now sharpened our things and working techniques. Yes, It all has improved under the aegis of Mr. Rebeiro and now the working of the Police Department and the intelligence Department has improved manifold. I do not know details about the other Departments. But they are also very well handled. Give them as much more aid as you can. It will help them and we should make the slate absolutely clean on which we can all sit together again as brothers. Racially, historically, ethically, Philologically, we are all of the same stock, Mr. Bhatia, myself and my friends sitting across. Anyone who is a Punjabi is absolutely of the same stock and stern. Why do you have dissensions? You (as Indians) are the owner of India from Kanya Kumari to Himalayas and you are the owner of all that is in your possession qualitatively and otherwise and other nations look at you, with awe and admiration your handling of the latest situation in relation to South-Asia is commendable. Even Pakistan is ready to discuss with you across the table. Why not? There is nothing wrong in that. We have to have a bigger perspective in view and with that we have to move forward so that we are all at ease and we look at the issue according to the Constitution of India.

Time is always there to improve further. We must maintain our mission with this ambitious sort of way of life. We should go ahead and not accuse each other; that this is not done and that is not done. I would say that the manner in which the situation of Punjab has been handled so far is commendable. And this must go as a credit to this Government. Anybody else would have broken down and things may have gone wrong. But I am glade it has gone in the right way. We will see better days.

With these words, I thank you for giving me the time.

PROF. MADHU DANDAVATE : I will have one minute only. I will remain on my legs till Monday.

Mr. Chairman, I carefully listened to the speech of the Minister of Home Affairs and also particularly to the speech of Mr. Bhatia. I do not want any acrimony to be developed on the question of Punjab in this House because it does not help the solution of the problem. But, at the same time, I would like that both the sides of this House have certain introspection as far as the situation in Punjab is concerned and adopt a posture and attitude which will be helpful not only in eliminating violence in Punjab but also in seeing that the spirit of alienation that has developed for various reasons is completely ended and normalcy is brought to Punjab. I do not say that only when violence on bodies wears off that Punjab is brought to normalcy. It is only when the mind of Punjab and the whole psyche of Punjab is restored, real normalcy is restored in Punjab and only in that context, I would like all the problems related to Punjab to be discussed in this House.

Shall I continue next time?

MR. CHAIRMAN : You may continue next time. Now we will take up private Members' Bills.

15.30 hrs.

### CONSTITUTION (AMENDMENT) BILL\*

[English]

[Amendment of article 54]

SHRI V. S. KRISHNA IYER (Banglore South) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :  
"That leave be granted to introduce a Bill further to amend the Constitution of India."

\*Published in Gazette of India, Extra Ordinary, Part II, Section 2, dated 6.11.1987.

*The motion was adopted.*

SHRI V.S. KRISHNA IYER : Sir, I introduce the Bill.

**PASSPORTS (AMENDMENT) BILL\***

[English]

(Amendment of Section 10)

SHRI SYED SHAHABUDDIN (Kishanganj) : Sir, I beg to move for leave to introduce a Bill further to amend the Passports Act, 1967.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Passports Act, 1967.”

*The motion was adopted.*

SHRI SYED SHAHABUDIN : Sir, I introduce the Bill.

MR. CHAIRMAN :

Shri K. Ramamurthy.. Not present.

Shri K.S. Rao .. Not present

Shri V. Sobhandreeswara Rao.

**FOREST (CONSERVATION)  
AMENDMENT BILL\***

[English]

(Amendment of Section 2 etc.)

SHRI V. SOBHANADREESWARA RAO (Vijayawada) : Sir, I beg to move for leave to introduce a Bill to amend the (Forest Conservation) Act, 1980.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill to amend the Forest (Conservation) Act, 1980.”

*The motion was adopted.*

SHRI V. SOBHANADREESWARA RAO : Sir, I introduce the Bill.

15.31 hrs.

**TOBACCO BOARD AMENDMENT BILL\***

[English]

(Amendment of Section 8, etc.)

SHRI V. SOBHANADREESWARA RAO (Vijaywada) : Sir, I beg to move for leave to introduce a Bill further to amend the Tobacco Board Act, 1975.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Tobacco Board Act, 1975.”

*The motion was adopted*

SHRI V. SOBHANADREESWARA RAO : Sir, I introduce the Bill.

15.32 hrs.

**CONSTITUTION (AMENDMENT)  
BILL Contd.**

[English]

Amendment of Article 244 etc.

MR. CHAIRMAN : The next item is : Further consideration of the following motion moved by Shri Piyus Tiraky on the 28th August, 1987, namely :-

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